

Title : The Speaker made references to the passing away of Shri Girdhari Lal Bhargava, a member of 9th to 11th Lok Sabha on 12-03-2009; Shri Tulmohan Ram, a member of 3rd to 5th Lok Sabha on 28-03-2009; Shri A.F. Golam Osmani, a member of 12th to 14th Lok Sabha on 31-03-2009; Shri Sri Shankar Tiwari, a member of 5th Lok Sabha on 09-04-2009; Shri Virendra Verma, a member of 12th Lok Sabha on 02-05-2009 and Shri Homi E. Daji, a member of 3rd Lok Sabha on 14-05-2009, respectively.

12.39 hrs

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of seven of our former colleagues, Shri Girdhari Lai Bhargava, Shri Guman Mal Lodha, Shri Tulmohan Ram, Shri A.F. Golam Osmani, Shri Sri Shanker Tewari, Shri Virendra Verma and Shri Homi F. Daji.

Shri Girdhari Lai Bhargava was a Member of the Ninth to Fourteenth Lok Sabhas from 1989 to 2009 representing Jaipur Parliamentary Constituency of Rajasthan.[\[R1\]](#)

Earlier, Shri Bhargava was a member of the Rajasthan Vidhan Sabha for three terms from 1972 to 1989.

During his long and illustrious tenure spanning over a period of two decades, Shri Bhargava served as the Chairman of the House Committee and also as a member of various parliamentary committees.

An active social and political worker, Shri Bhargava was the Chairman of the Municipal Committee, Jaipur and was also the Chairman of the Urban Improvement Trust, Jaipur from 1978 to 1980. He was the Deputy Chairman, Pollution Control Board of Rajasthan; President, Rajasthan Library Association, Jaipur; Founder, Bharatiya College, Jaipur and Patron, Cloth Merchants Association, Jaipur. He was also Member, Prisoners Advisory Committee, Jaipur; Telephone Advisory Committee, Jaipur and the Municipal Council, Jaipur for four terms. Shri Bhargava was also associated with a number of organizations working for the welfare of the common man in Jaipur.

Shri Bhargava followed the best parliamentary traditions in letter and spirit and actively participated in the proceedings of the House. His genial demeanour endeared him to all those who came in his contact.

Shri Girdhari Lai Bhargava passed away on 8 March, 2009 at Ahmedabad at the age of 73.

Shri Guman Mal Lodha was a member of the Ninth to Eleventh Lok Sabhas from 1989 to 1997 representing Pali Parliamentary Constituency of Rajasthan.

Earlier, Shri Lodha was a member of the Rajasthan Vidhan Sabha from 1972 to 1977. During this period he was Chairman, Committee on Petitions and the Committee on Delegated Legislation of the Rajasthan Vidhan Sabha.

An able Parliamentarian, he was Chairman, Committee on Subordinate Legislation and a member of the General Purposes Committee during the Ninth Lok Sabha. He was a member of the Committee on Subordinate Legislation during the Tenth Lok Sabha and a member of the Committee on Science & Technology and Environment & Forests during the Eleventh Lok Sabha.

A freedom fighter and a distinguished legal luminary, Shri Lodha had a long and illustrious career spanning over four decades. He served as a Judge of the Rajasthan High Court from 1978 to 1988. He also served as the Chief Justice of the Guwahati High Court in 1988. As a Judge, he introduced reforms in the judiciary for the benefit of the litigants and ordinary public. Earlier, he was President, Rajasthan High Court Advocates' Association and a Member of the Bar Council of Rajasthan. His outstanding contribution to the cause of legal system in the country will be remembered for long.

A multifaceted personality Shri Lodha was also an accomplished author. He contributed several articles for leading Hindi dailies on a plethora of subjects. He has to his credit several books in Hindi and English.

Shri Guman Mal Lodha passed away on the 12 March, 2009 at Ahmedabad at the age of 82.

Shri Tulmohan Ram was a member of the Third, Fourth and the Fifth Lok Sabhas from 1962 to 1977, representing the Sonbarsa Parliamentary Constituency of Bihar during the Third Lok Sabha and the Araria Parliamentary Constituency of Bihar during the Fourth and Fifth Lok Sabhas.

Earlier, Shri Tulmohan Ram was a member of the Bihar Vidhan Sabha from 1957 to 1962.

An able parliamentarian Shri Tulmohan Ram was a member of Committee on the Welfare of Scheduled Castes and Scheduled Tribes during the Fifth Lok Sabha.

An agriculturalist by profession, Shri Tulmohan Ram played a prominent role in freedom struggle and was imprisoned on a number of occasions. He was Secretary of the Saharsa Zila Kisan Sabha; Bihar State Kisan Sabha and also served as the President

of the District Depressed Classes [\[U2\]](#) League, Saharsa. He worked untiringly for the removal of untouchability and other social disparities in the society.

A well-known social worker, Shri Tulmohan Ram was associated with *Pustakalaya* Movement. He also took special interest in the cooperative movement and panchayat system.

Shri Tulmohan Ram passed away on 28 March, 2009 at New Delhi at the age of 80.

Shri A.F. Golam Osmani was a Member of the Twelfth to Fourteenth Lok Sabhas from 1998 to 2009 representing Barpeta parliamentary constituency of Assam.

Earlier, Shri Osmani was a Member of the Assam Legislative Assembly from 1978 to 1982. He also served as a Cabinet Minister in the Government of Assam.

Shri Osmani was a Member of the Committee on Estimates and the Committee on Home Affairs during the Twelfth Lok Sabha. He was a Member of the Committee on Commerce and Committee on Papers Laid on the Table during the Thirteenth Lok Sabha. He also served as a Member of the Committee on Members of Parliament Local Area Development Scheme; Committee on Rural Development and the Committee on Human Resource Development during the Fourteenth Lok Sabha.

An advocate by profession, Shri Osmani was the Secretary of the Silchar Bar Association in 1976. He was the Editor of *Borak* a weekly periodical published from Silchar and Guwahati. Shri Osmani was also the Secretary, Tagore Society for Cultural Integration, Silchar. Shri Osmani was also associated with several NGOs working for the welfare of the common man.

Shri A.F. Golam Osmani passed away on 31 March, 2009 at New Delhi at the age of 76.

Shri Sri Shanker Tewari was a Member of the Fifth Lok Sabha from 1971 to 1977 representing the Etawah parliamentary constituency of Uttar Pradesh.

An advocate by profession, Shri Tewari was a Member of the Disciplinary Committee of Uttar Pradesh Bar Council. He also served as the Convener of Uttar Pradesh Bar Council Law Journal and as the Secretary of Uttar Pradesh High Court Bar Association.

A well-known social worker, Shri Tewari strove for the welfare of the deprived and backward sections of the society.

A sports enthusiast, Shri Tewari was the Secretary, Gymkhana Club, Allahabad in 1970.

Shri Sri Shanker Tewari passed away on 9 April, 2009 at Allahabad, Uttar Pradesh at the age of 85.

Shri Virendra Verma was a Member of the Twelfth Lok Sabha from 1998 to 1999, representing the Kairana parliamentary constituency of Uttar Pradesh.

Earlier, Shri Verma was a Member of the Rajya Sabha from 1984 to 1990. As a Member of the Upper House, he served on several Parliamentary Committees. Shri Virendra Verma was also a Member of the Uttar Pradesh Vidhan Sabha from 1952 to 1962 and from 1967 to 1977. Shri Verma served as Deputy Minister for Cooperation from 1959 to 1960; Cabinet Minister for Irrigation, Power, Industries, Labour, Education and Technical Education and Home from 1970 to 1971 and Cabinet Minister for Agriculture from 1975 to 1977 in the Government of Uttar Pradesh.

Shri Virendra Verma was a Member of the Committee on Agriculture during the Twelfth Lok Sabha. [\[a3\]\[a4\]](#)

Shri Verma served as the Governor of Punjab and Administrator of the Union Territory of Chandigarh during 1990 and later as the Governor of Himachal Pradesh from 1990 to 1993.

An agriculturist by profession, Shri Verma was the Vice-President, Uttar Pradesh Sugarcane Cooperative Union Federation from 1949 to 1955. He also served as the Chairman of the Indian Sugarcane Development Council from 1967 to 1975. He headed the Uttar Pradesh Sugar Mills Nationalisation Committee in 1970. Shri Verma was also a Member of the Indian Central Sugarcane Committee and the Uttar Pradesh and Bihar Sugarcane Board.

His untiring efforts to uplift the farmers, particularly those cultivating sugarcane brought western Uttar Pradesh in the forefront of sugar production in the country. In his demise, the country has lost a champion of the cause of farmers and downtrodden.

Shri Virendra Verma passed away on 2 May, 2009 at Muzaffarnagar, Uttar Pradesh at the age of 93.

Shri Homi F. Daji was a Member of the Third Lok Sabha from 1962 to 1967 representing the Indore Parliamentary Constituency of Madhya Pradesh.

An able parliamentarian, Shri Daji was a Member of the Committee on Public Undertakings and the Committee on Subordinate Legislation during the Third Lok Sabha.

Shri Daji was also a Member of the Madhya Pradesh Vidhan Sabha for two terms from 1957 to 1962 and later from 1972 to 1977.

An advocate by profession, Shri Daji started his political career at the grass-root level. Shri Daji was actively associated with the Indian Trade Union Movement. He was the Regional Secretary of the All India Trade Union (AITU) from 1993 till his demise. Shri Daji also served as a Member of the Vikram University Senate.

Shri Homi F. Daji passed away on 14 May, 2009 at Indore, Madhya Pradesh at the age of 83.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon. Members, as you are aware, cyclone 'AILA' which struck the State of West Bengal and Bangladesh on 25th May, 2009, ~~caused~~ rains resulting in loss of lives; destruction of property and has rendered a large number of persons homeless.

Hon. Members, in another disaster, an Air France plane with 228 persons of various nationalities on board crashed into the Atlantic Ocean during a flight from Rio de Janeiro to Paris. The crash which was reportedly brought about by stormy weather has resulted in one of the deadliest air disasters of recent times.

The House expresses its profound sorrow on these tragedies which have brought pain and suffering to the families of the bereaved and injured.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

12.53 hrs.

The members then stood in silence for a short while
